

[Translation]

Cases Investigated by CBI

547. SHRI KASHIRAM RANA:
SHRI RAMASHRAY PRASAD SINGH:
SHRIMATI CHANDRA PRABHA URS:

Will the PRIME MINISTER be pleased to state:

(a) the number of Government employees, officers and professionals against whom cases including the cases of economic offences have been registered and investigated by the Central Bureau of Investigation during the current year;

(b) the number of persons against whom action has been taken and the number of persons against whom charges were proved/not proved; and

(c) the details of the cases withdrawn by the Government during the investigation period?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) During the current Calendar year 1995, a total number of 164 cases have been registered involving 182 Government employees and 129 private persons;

(b) During the same period action has been taken/charges proved against 167 persons;

(c) The information is not being maintained centrally;

[English]

Food Processing Units

548. SHRI BOLLA BULLI RAMAIAH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have taken any steps to check the report moves by large food processing units both Indian and foreign to encroach upon an area reserved exclusively for the small scale sector;

(b) if so, whether any concrete steps are being considered by the Government to ensure reservation policy for SSI units in the country remain unchanged; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) to (c): Government is committed to the Policy of Reservation and every possible action is being taken to ensure that no encroachment on the reserved areas takes place by any big unit either Indian or foreign. Government would like to reiterate that the Reservation Policy would continue. Any complaint regarding encroachment is put up to the Standing Advisory Committee on Reservations for appropriate action.

Fall in Investment in Industrial Projects

549. SHRI RAJENDRA AGNIHOTRI:
SHRI ANKUSHRAO RAOSAHEB TOPE:

Will the PRIME MINISTER be pleased to state:

(a) whether any survey has been conducted for monitoring the Indian economy stating that investment made in industrial projects has declined in real terms during 1994;

(b) if so, the details thereof; and

(c) the reaction of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): (a) to (c): Centre for Monitoring Indian Economy have conducted a survey on Investments Projects, and the results have been brought out in the document entitled "The Shape of Things to Come, December, 1994". According to the Centre for Monitoring Indian Economy, projects (in the proposal status) have grown by nearly 46%. But investment in projects actually being implemented (in the implementation status) grew by 4.4% in nominal terms.

The contention of the Centre for Monitoring Indian Economy, which is based on a survey of approximately 3000 units, that aggregate investment has not grown substantially however is not borne out by the official information available in 'Quick Estimates of National Income, Consumption Expenditure, Saving and Capital Formation, 1993-94' brought out by Central Statistical Organisation (CSO). According to CSO estimates gross capital formation, which is a measure of the actual aggregate investment, has increased by 12.8%. Besides, capital goods sector grew by 24.7% and financial assistance disbursed by All Indian Financial Institutes grew by 26%.

New Contraceptive for Women

550. SHRI MANORANJAN BHAKTA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware of any quinacrine a new contraceptive for women;

(b) if so, whether any study and trials have been made so far in India or other countries; and

(c) if so, the details and the results thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) Yes, Sir.

(b) and (c): Phase-I clinical trial with this drug was conducted in United States of America after approval of their Federal Drug Authority. Subsequently, trials have been conducted in Chile, Philippines, Indonesia, Vietnam etc. with varying degrees of success.